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Election Commission of India
Nirvachan Sadan, Ashoka Road, New Delhi-110001

File No. 437/6/2013-CC&BE

Dated: 8th February, 2013

To

The Joint Secretary, Govt. Of India,
Ministry of Health & Family Welfare,
Deptt. Of Ayurveda, Yoga & Naturopathy Unani,
Siddha and Homoeopathy (Ayush),
Ayush Bhawan, B Block, GPO Complex, INA,
New Delhi-110023.

Subject: Promotion and Propagation of AYUSH System in various part of the Country-
clarification-reg.

Sir,

I am directed to refer to your D.O. No.U. 12018/47/2011-IEC dated 07.02.2013, addressed to Shri Sudhir Tripathi, Dy. Election Commissioner, and to state that the provision of Model Code of Conduct is not applicable in the election to the Legislative Council by the members of Legislative Assembly/Council of States.

Yours faithfully,



(K. AJAYA KUMAR)
PRINCIPAL SECRETARY

G.F.



सत्यमेव जयते

अनिल गनेरीवाला

ANIL GANERIWALA

संयुक्त सचिव

JOINT SECRETARY

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भारत सरकार

GOVERNMENT OF INDIA

स्वास्थ्य एवं परिवार कल्याण मंत्रालय

MINISTRY OF HEALTH & FAMILY WELFARE

आयुर्वेद, योग व प्राकृतिक चिकित्सा

यूनानी सिद्ध एवं होम्योपैथी (आयुष) विभाग
DEPTT. OF AYURVEDA, YOGA & NATUROPATHY
UNANI, SIDDDHA AND HOMOEOPATHY (AYUSH)

आयुष भवन, बी-ब्लॉक, जी पी ओ कॉम्प्लेक्स,

आई एन ए, नई दिल्ली-110023

Ayush Bhawan, B Block, GPO Complex,
INA, New Delhi - 110023

D.O. No. U.12018/ 47 /2011 –IEC

Thu. February, 2013

Dear Shri. Tripathi,

The Department of AYUSH, Ministry of Health & Family Welfare, has been organizing a comprehensive fair on health care on AYUSH systems called, 'Arogya' in various parts of the Country for promotion and propagation of AYUSH systems. As a part of this ongoing activity, the Department is now organizing a National Level Arogya fair from 23rd – 26th February, 2013 at Jammu. Hon'ble Health & Family Welfare Minister will inaugurate the Arogya on 23rd February, 2013.

2. It has come to notice of the Department, that the biennial election to the Jammu & Kashmir Legislative Council by the members of the Legislative Assembly are being organized in Jammu, in the month of March, 2013, and that notification for the Elections is likely to be issued, on 11th February, 2013.

3. I shall be grateful if it may kindly be clarified, whether the organization of Arogya which is a regular activity of the Department, comes under the purview of Code of Conduct, in view of the election to the Jammu & Kashmir Legislative Council by the members of the Legislative Assembly and not by the general public.

4. An early reply in the matter will be highly appreciated.

With regards,

Yours sincerely,

(ANIL GANERIWALA)

Sh. Sudhir Tripathi
Dy. Election Commissioner,
Election Commission of India
Ashoka Road, New Delhi

